

I do not know if hon. Members understand it. At any rate, I do not understand it. The correction is:

"Please substitute the following for the last line of the Answer to part (b) of the Question:
"of 0.1% U308" (Laughter).

[Placed in Library. See No. LT-701/58].

AMENDMENTS TO COFFEE RULES

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under sub-section (3) of Section 48 of the Coffee Act, 1942, a copy of each of the following Notifications, making certain further amendments to the Coffee Rules, 1955:—

- (1) G.S.R. No. 277, dated the 26th April, 1958.
- (2) G.S.R. No. 278, dated the 26th April, 1958.

[Placed in Library See No. LT-698/58].

REPORT ON WORKING OF CENTRAL SILK BOARD

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): On behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of the Half-Yearly Administrative Report on the working of the Central Silk Board for the period from 1st April to 30th September, 1957.

[Placed in Library. See No. LT-702/58].

SUMMARY OF PROCEEDINGS OF INDUSTRIAL COMMITTEE ON MINES OTHER THAN COAL MINES

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the Summary of Proceedings of the First Session of the Industrial Committee on Mines other than Coal Mines held at New Delhi on the 17th and 18th April, 1958.

[Placed in Library, See No. LT-703/58].

NOTIFICATION ISSUED UNDER COMPANIES ACT

Shri Satish Chandra: I beg to lay on the Table, under sub-section (3) of Section 641 of the Companies Act, 1956, a copy of Notification No. G.S.R. 279, dated the 26th April, 1958, making certain alterations in Schedule V of the Companies Act, 1956.

[Placed in Library. See No. LT-699/58].

STATEMENT CORRECTING ANSWER TO SUPPLEMENTARY TO S.Q. NO. 1839

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): I beg to lay on the Table a copy of the Statement correcting the reply given on the 25th April, 1958, to a supplementary by Shri H. C. Dasappa on Starred Question No. 1839 regarding Middle Income Group Housing Scheme. [Placed in Library. See No. LT-704/58].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SECOND REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Twenty-second Report of the Committee on Private Members' Bills and Resolutions.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ACCUMULATION OF KALYAN COTTON

Shri P. R. Patel (Mehsana): Under rule 197, I beg to call the attention of the Minister of Commerce and Industry to the following matter of urgent public importance and I request that he may make a statement thereon:—

"Accumulation of Kalyan variety of cotton with small traders."

The Minister of Commerce (Shri Kanungo): I beg to lay a statement regarding the Calling Attention to accumulation of Kalyan cotton